

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1256
ANSWERED ON:29.07.2003
AWARD TO PMF PERSONNEL
CHANDRA NATH SINGH;SADASHIVRAO DADOBA MANDLIK

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government have decided to award `Operation Vijay Medals` to the jawans of Para Military Forces who played an important role during the Kargil war;
- (b) if so, the details thereof?
- (c) the number of jawans likely to be awarded such medals, Force-wise; and
- (d) the measures being taken by the Government to provide more facilities to para military forces so as to boost their morale?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SWAMI CHINMAYANAND)

(a) & (b): `OP VIJAY STAR` is awarded to all the personnel of Army, Air Force, Navy and any of the Reserve Forces, Territorial Army, Para-Military Forces, Central Police Organizations and Police Forces, who participated in operation in and around Kargil on the ground, or in the air. `OP VIJAY MEDAL` is awarded to all categories of personnel who were borne on the effective strength of Army, Navy and Air Force and were mobilized/deployed/involved in planning and conducting of operation at various Headquarters in support of `OP VIJAY` as well as all ranks of Para-Military Forces, Central Police Force, Railway Protection Force, Jammu & Kashmir State Police Force, Home Guards, Civil Defence Organizations and any other organization specified by the Government when deployed in operational areas viz. Jammu & Kashmir, Punjab, Gujarat, Rajasthan and other areas in the Western and Southern theatres and members of any of all the aforesaid organizations deployed in such other areas as specified by the Government.

(c): As per information made available so far by the paramilitary forces/central police organizations, the approximate number of eligible Jawans for the award of these medals, is as under:-

Organization	Vijay Star	Vijay Medal
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BSF	2300	34000
CRPF	210	230
ITBP	-	92
IB	58	15
NSG	-	1277
Cabinet Sect.	1187	128

Total	3755	35742
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(d): Various measures like increase in the satisfaction level of housing accommodation, construction of separated family accommodation and school, provision of entertainment, group insurance schemes etc. are undertaken to ensure better facilities to paramilitary personnel. Besides, the Government provides ex-gratia of Rs. 7.5 lakhs as compensation to the dependents of paramilitary forces who are killed in action. Government also sanction welfare grant for the welfare of Para Military Forces. In addition, Forces also have their own voluntary contributions through which various welfare schemes are undertaken.